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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

Notification No.113/2009-2014
New Delhi, Dated the 2nd March, 2015

Subject:- Addition of a new laboratory for Certification/ Grading of diamonds.

S.O (E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992, as amended, read with paragraph 1.3 of the Foreign Trade Policy, 2009-2014, the Central Government hereby amends paragraph 4A.2.1 in Chapter 4 of the Foreign Trade Policy, 2009-2014.

2. The following is added after serial No. (xvii) under paragraph 4A.2.1 of the Foreign Trade Policy, 2009-2014:

(xviii) International Institute of Diamond Grading and Research India Private Limited,
Surat, India.

Effect of this Public Notice:

A new laboratory is added for purpose of certification/ grading of diamonds of 0.25 carats and above under paragraph 4A.2.1 of Foreign Trade Policy, 2009-2014.

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